

Sl. No.17 NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4575/9/HDB/2017
NAME OF THE COMPANY	Transmission Corporation Of Andhra Pradesh Limited
NAME OF THE PETITIONER(S)	Equipment Conductors & Cables Ltd
NAME OF THE RESPONDENT(S)	Transmission Corporation Of Andhra Pradesh Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASMA RAZA	ADVOCATE	asmarazaadvocate@gmail.com 9705836095	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Asma Raza, learned counsel for the Petitioner. The learned counsel for the Petitioner submits that she will comply with the objections and requested time. The case is posted to 19.12.2017.



MEMBER (Tech)



MEMBER (Judl)